

OA/100/87

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CORAM: HON'BLE MR. P.H. TRIVEDI
HON'BLE MR. P.M. JOSHI

: VICE CHAIRMAN
: JUDICIAL MEMBER

9-3-1987

Pending admission. Issue notice on admission and merits returnable within 45 days of the date of this order. The case is adjourned to 16th June, 1987 for further direction.

R. H. Trivedi
(P.H. TRIVEDI)
VICE CHAIRMAN

S. M. Joshi
(P.M. JOSHI)
JUDICIAL MEMBER

Coram: Hon'ble Mr.P.Srinivasan : Administrative Member
Hon'ble Mr.P.M.Joshi : Judicial Member

30/6/1987

Shri Y.V.Shah learned counsel for the applicant and Mr.N.S.Shevde learned counsel for the respondent present. Shri Shevde seeks short adjournment. Adjourned and fixed for admission on 30/7/1987.

30/6/87

(P.Srinivasan)
Administrative Member

(P.M.Joshi)
Judicial Member

(4)

Coram : Hon'ble Mr P H Trivedi .. Vice Chairman
 Hon'ble Mr P M Joshi .. Judicial Member

30/7/1987

Heard learned advocate Mr Y.V. Shah for the applicant and Mr N.S. Shevde learned advocate for the respondent, who files his reply. The impugned order dated 21.6.1984 by which the petitioner was reverted from the post of Head Clerk to the post of Senior Clerk is challenged by the representation dated 29.5.1985. The communication dated 3.9.1985 annexed at 'C' of the petition clearly states that the reversion order is based strictly on combined seniority lists of the two units and no junior to Shri Patel who was not eligible to continue was allowed to do so. Subsequently, the petitioner was again promoted on 24.11.1986 when a vacancy arose. The impugned order of reversion was passed with reference to an appointment to post of Head Clerk of the petitioner which is admittedly on ad hoc basis. We therefore find that the application is clearly barred by limitation as it is not filed before 1.5.1986 and reject this application. The applicant is at liberty to make his representation in the light of the reply by the respondent which may be taken on record and, if he does so, the respondents should consider the same and dispose of it within a period of two months of the receipt of it.

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(P H Trivedi)
 Vice Chairman

Joshi
 (P M Joshi)
 Judicial Member